

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2927
TO BE ANSWERED ON 20.12.2023**

HIGH SPEED TRAIN PROJECT

2927. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has proposed any high-speed train projects;**
- (b) if so, the details thereof, State-wise, along with the targets and timelines for completion;**
- (c) the details of funds sanctioned and released for these high-speed train projects;**
- (d) whether the Government has taken any steps for timely completion of these projects to prevent cost overruns; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (e): Presently, Mumbai-Ahmedabad High Speed Rail (MAHSR) Project is the only sanctioned project of High Speed Rail in India which is under execution with technical and financial assistance from Government of Japan. The MAHSR project is passing through the States of Gujarat, Maharashtra and Union Territory of Dadar & Nagar Haveli. The sanctioned cost of the MAHSR project is ₹ 1,08,000 crore and till date, the Government has released an amount of ₹ 48,695 crore. All the civil contracts of the project have been awarded. Till now, 280 km of pier foundation, 254.80 km of pier construction, 138.50 km of Girder Casting and 106.60 km of Girder launching have been completed. The execution of MAHSR Project is monitored/reviewed regularly at the highest level including Project Monitoring Group (PMG) and other important platforms such as PRAGATI (Pro-Active Governance and Timely Implementation), e-samiksha etc.
